

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1140
ANSWERED ON:01.03.2011
CONSUMER COURTS
Pandey Saroj

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of consumer courts functioning in the country, State-wise; and
- (b) the number of new consumer courts proposed to be set up in the country, Statewise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a): As per information received from the National Consumer Disputes Redressal Commission, total 665 Consumer Fora are functioning in the country consisting of the National Commission, 35 State Commissions and 629 District Fora.
- (b): There is no such proposal for setting up of new Consumer Fora in the country with the Central Government. It is the responsibility of the concerned State Governments to set up the State Commissions and District Fora in that State including setting up of new Consumer Fora, as and when required.